

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATHI BENCH

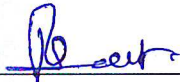
SPECIAL BENCH

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY - MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	TCP(IB) NO. 98/7/AMR/TP/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 284/7/HDB/2019
NAME OF THE COMPANY	Sri Teja Bio Fuel Pvt Ltd
NAME OF THE PETITIONER(S)	Bank Of India
NAME OF THE RESPONDENT(S)	Sri Teja Bio Fuel Pvt Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Suseela Advocate	Counsel for Petitioner	9848470223 suseela.adv@gmail.com.	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SUMAN BIJARNIA	PCS	9703358320	

ORDER

Counsels representing both sides are present. Counsel for the Petitioner stated that the talks for settling the matter have failed. Counsel for the Respondent stated that during the meeting held on 23.12.2019, the proposal placed for settling the matter is not considered. She prayed time stating that they are making another proposal for settling the matter. Considering the request of Respondent's counsel, time is enlarged finally. Put up the matter on 20.01.2020.


MEMBER JUDICIAL